COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 311 OF 2018 & IA NOS. 1467, 1468 & 1531 OF 2018

Dated: 11th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: M/s. JSW Steel Ltd. & Ors. Vs. Maharashtra Electricity Regulatory & Anr.	y Commission	····	Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Mr. Aman Anand Mr. Aman Dixit Mr. Pratik Das		
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1		
	Mr. G. Sai Kumar Ms. Shurti Awasti for R-2		

<u>ORDER</u>

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 17.12.2018 with advance copy to the other side.

List the matter for reporting compliance on <u>17.12.2018</u>. Interim order, if any, to continue till the next date of hearing.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson